

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 121**  
**IB/143/ND/2022**

**IN THE MATTER OF:**

**Orbis Trusteeship Services Private Limited ... Applicant/Petitioner**

**Versus**

**Nobal Buildtech Private Limited ... Respondent**

**Under Section: 7 (IBC)**

**Order delivered on 12.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Petitioner** : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,  
Adv. Sushrut Garg

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List on 18.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**